

National Company Law Tribunal
Allahabad Bench
Allahabad

CP 16/233/15

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 21.09.2016.**

NAME OF THE COMPANY: Carpet Export Promotion Council

**SECTION OF THE COMPANIES ACT: u/s 621 A of the Companies
Act, 1956.**

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 22.09.2016

CP No. 16(ND)/2015 Carpet Export Promotion Council

There is no response from both parties on the compound application. We have ordered notice to the ROC also. Await the report of action taken by the ROC, till 20.10.2016 and in the meanwhile office is directed to confirm from the office of ROC about the action taken.

List the matter on 20.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.09.2016